

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 592 /Admin. (Services)/2016

Dated: Allahabad: November 10, 2016

Subject: Regarding One day Orientation Programme to instill Pro-active Approach in Family Court Judges towards Maintenance Matters on 18.11.2016 at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. JTRI/2016-1673 dated 27.10.2016 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **One day Orientation Programme to instill Pro-active Approach in Family Court Judges towards Maintenance Matters on 18.11.2016** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' (excluding the name of Sri Pradeep Kumar Gupta at Sl. No. 03) for aforesaid workshop scheduled on 18.11.2016 at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Hon'ble Court has also been pleased to approve that TA/ DA of the participants for attending the aforesaid programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 592 (i)/Admin. (Services)/2016 dated: November 10, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

List of Participants for One Day Orientation Programme to instill Pro-active Approach in Family Court Judges & Addl. District & Sessions Judge (FTC) towards Maintenance Matters on 18.11.2016

Sl. No	Name S/Sri	Designation	Place of posting
1.	Padam Narain Mishra	Principal Judge, Family Court	Aligarh
2.	Umesh Kumar Sirohi	Principal Judge, Family Court	Ambedkar Nagar
3.	Pradeep Kumar Gupta	Principal Judge, Family Court	Amroha
4.	Angad Prasad-I	Principal Judge, Family Court	Auraiya
5.	Anil Kumar-X	Principal Judge, Family Court	Azamgarh
6.	Mohd. Riyaz	Principal Judge, Family Court	Bahraich
7.	Zaigam Uddin	Principal Judge, Family Court	Chandauli
8.	Mittar Pal Singh	Principal Judge, Family Court	Farrukhabad
9.	Satya Nand Upadhyaya	Principal Judge, Family Court	Firozabad
10.	Anil Kumar Singh-I	Principal Judge, Family Court	Gautambudh Nagar
11.	Sanjay	Principal Judge, Family Court	Hardoi
12.	Saket Bihari 'Deepak'	Principal Judge, Family Court	Kushinagar at Padrauna
13.	Surendra Singh-I	Principal Judge, Family Court	Mainpuri
14.	Neeraj Nigam	Principal Judge, Family Court	Mau
15.	Satya Prakash	Principal Judge, Family Court	Pilibhit
16.	Smt. Veena Narain	Principal Judge, Family Court	Pratapgarh
17.	Rama Kant Seth	Principal Judge, Family Court	Ramabai Nagar/ Kanpur Dehat
18.	Mohd. Azahar Husain Idrisi	Principal Judge, Family Court	Rampur
19.	Amit Pal Singh	Principal Judge, Family Court	Saharanpur
20.	Bhagwati Prasad Saxena	Principal Judge, Family Court	Shahjahanpur
21.	Narendra Bahadur Yadav	Principal Judge, Family Court	Sitapur
22.	Ajai Kumar Srivastava-I	Principal Judge, Family Court	Sonbhadra
23.	Km. Rinkoo	Principal Judge, Family Court	Varanasi
24.	Sarvesh Kumar Pandey-II	Addl. District & Sessions Judge (FTC)	Agra
25.	Smt. Mridula Mishra	Addl. District & Sessions Judge (FTC)	Aligarh
26.	Smt. Shikha Srivastava	Addl. District & Sessions Judge (FTC)	Allahabad
27.	Anil Kumar-II	Addl. District & Sessions Judge (FTC)	Ambedkarnagar
28.	Arvind Kumar Singh-II	Addl. District & Sessions Judge (FTC)	Amroha
29.	Ram Avtar Yadav	Addl. District & Sessions Judge (FTC)	Auraiya
30.	Smt. Sandhya Chaudhary	Addl. District & Sessions Judge (FTC)	Azamgarh
31.	Vipin Kumar-II	Addl. District & Sessions Judge (FTC)	Baghpat
32.	Nand Pratap Ojha	Addl. District & Sessions Judge (FTC)	Bahraich
33.	Ratnesh Mani Tripathi	Addl. District & Sessions Judge (FTC)	Ballia
34.	Surendra Kumar Singh-II	Addl. District & Sessions Judge (FTC)	Balrampur
35.	Anil Kumar-V	Addl. District & Sessions Judge (FTC)	Banda
36.	Smt. Rakhi Dixit	Addl. District & Sessions Judge (FTC)	Barabanki
37.	Anil Kumar-IV	Addl. District & Sessions Judge (FTC)	Bareilly
38.	Harsh Agarwal	Addl. District & Sessions Judge (FTC)	Basti
39.	Ashok Kumar Dubey-I	Addl. District & Sessions Judge (FTC)	Bhadohi
40.	Mahendra Singh-IV	Addl. District & Sessions Judge (FTC)	Bijnor
41.	Smt. Sonica Chaudhary	Addl. District & Sessions Judge (FTC)	Budaun
42.	Shailendra Nigam	Addl. District & Sessions Judge (FTC)	Bulandshahar
43.	Arvind Kumar Yadav-I	Addl. District & Sessions Judge (FTC)	Chandauli
44.	Anurodh Mishra	Addl. District & Sessions Judge (FTC)	Chitrakoot
45.	Trilok Pal Singh	Addl. District & Sessions Judge (FTC)	Deoria